



\$~359 to 369 * IN THE HIGH COURT OF DELHI AT NEW DELHI		
+	IDEA CELLULAR LTD	Appellant
	versus	
	MCD & ORS	Respondents
	T DA 771/2011 CINE NI 12202/2011	
+	<u>LPA 571/2011, CM Nos.12383/2011,</u> 10256/2014 2816/2015 14404/2015 8 15	
	<u>19356/2014, 2816/2015, 14404/2015 & 15</u> CELLULAR OPERATORS ASSOCIATIO	
	OF INDIA & OTHERS	
		Appellants
	versus MUNICIPAL CORPORATION OF	
	DELHI AND ANOTHER	Respondents
	DELIII AND ANOTHER	Respondents
+ LPA 572/2011, CM Nos.12397/2011, 14229-30/2012, 13693/2010 29147/2020, 29149/2020, 31970/2021, 33777/2021, 5650/2022		
	MCD	Appellant
	versus	
	CELLULAR OPERATORS ASSOCIATIO	DN
	OF INDIA AND ORS	Respondents
+	<u>LPA 573/2011</u>	
	MUNICIPAL CORP OF DELHI	Appellant
	IDEA CELLULAR LTD & ORS	Respondents
+	+ LPA 640/2011, CM Nos.14594/2011 & 20063/2011	
Т	MUNICIPAL CORP OF DELHI	Appellant
	versus	Appendix
	GTL INFRASTRUCTURE LTD & ORS	Respondents
		respondents
+ <u>W.P.(C) 6331/2013, CM Nos.13826/2013 & 55488/2019</u>		& 55488/2019
	INDUS TOWERS LIMITED	Petitioner
	versus	
	SOUTH DELHI MUNICIPAL	
	CORPORATION & ORS	Respondents
	570/2011 and connected	page 1 of 3

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 27/06/2025 at 10:48:48





+ <u>W.P.(C) 6506/2013 & CM APPL. 14149/2013</u>

CHENNAI NETWOK INFRASTRUCTURE LIMITED..... Petitioner versus SOUTH DELHI MUNICIPAL CORPORATION & ORS Respondents

+ <u>W.P.(C) 6949/2013, CM Nos.15040/2013 & 15947/2013</u>

M/S RELIANCE INFRATEL LTD. Petitioner versus SOUTH DELHI MUNICIPAL CORPORATION..... Respondent

+ <u>W.P.(C)</u> 7454/2013, CM Nos.15949-50/2013, 44251/2016 & 4539/2020

VIOM NETWORK INFRASTRUCTURE LIMITED..... Petitioner versus SOUTH DELHI MUNICIPAL CORPORATION & ORS. Respondents

+ <u>W.P.(C) 2730/2014 & CM APPL. 5669/2014</u>

MAHANAGAR TELEPHONE NIGAM LIMITED..... Petitioner versus SOUTH DELHI MUNICIPAL CORPORATION & ORS. Respondents

+ <u>W.P.(C) 2906/2014 & CM APPL. 8961/2014</u>

SANJAY KAUSHIK & ORS. Petitioners versus UNION OF INDIA & ORS. Respondents

Present : Mr Gaurav Yashvardhan, Mr Manish Bhatt, Mr Jaiyesh Bakshi, Mr Ravi Tyagi, Mr Gaurav Mishra and Mr Atharva Koppal, Advs. for Idea Cellular Ltd.

LPA 570/2011 and connected

page 2 of 3

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 27/06/2025 at 10:48:48





Mr C.S. Vaidyanathan, Sr. Adv. with Mr Manjul Bajpai and Mr Pradeep Shukla, Advs. for Cellular Operators Association of India (COAI).

Ms Kriti Awasthi and Mr Shaurya Mittal, Advs. for R-13/ATC in LPA No.572/2011.

Mr L.K. Bhushan and Ms Raashi Beri, Advs. for petitioners in W.P.(C)Nos.6331/2013, 6506/2013 & 7454/2013.

Ms Ritu Reniwal and Mr Gaurav Sarin, Sr Panel Counsels for UOI.

Mr Manu Chaturvedi, Standing Counsel for MCD.

Mr Mukul Singh, CGSC with Ms Ira Singh, Adv. for UOI/R-2 in W.P..(C)No.2906/2014.

CORAM: HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE GIRISH KATHPALIA <u>O R D E R</u>

%

02.08.2023

[Physical Hearing/Hybrid Hearing (as per request)]

1. The above-captioned matters have been received on transfer.

2. List the above-captioned matters for directions on 17.08.2023 before a

Bench, of which, one of us, i.e., Hon'ble Mr Justice Girish Kathpalia, is not

a member, subject to the orders of the Hon'ble Chief Justice.

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

AUGUST 2, 2023/aj

Click here to check corrigendum, if any

LPA 570/2011 and connected

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 27/06/2025 at 10:48:48